

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP No. 132 (ND)/2013
RT CP No.198/Chd/Hry/2017

In the matter of:

Mrs. Rashmi Vaish ...Petitioner

Vs.

M/s Gupta Metal Sheets Ltd. & Ors. ...Respondents

Present: Mr. Anand Chhibbar, Senior Advocate with
Mr. Gaurav Mankotia, Advocate for the petitioner.
Mr. Deepak Suri, Advocate for the respondents.

Learned counsel who has appeared for the respondents for the first time seeks time to file Power of Attorney with 'No Objection' from the previous counsel and also for arguments. Power of Attorney with 'No Objection' be filed within two weeks. List the matter for arguments on 23.01.2018.

Sd/-
(Justice R.P. Nagrath)
Member (Judicial)

December 01, 2017
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